

*[Translation]***Oilseed Crushing Industry**

2102. DR. SUSHIL INDORA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the optimum utilization of the installed capacity of oilseed crushing industry is not being made in the country;

(b) if so, the reasons therefor and the percentage of the installed capacity used during each of the last three years and the current year; and

(c) the steps taken by the Government to give incentives to the industry?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) Yes, Sir. The main reason for the installed capacity of the oilseed crushing industry not being utilised optimally is the shortage of raw-material. As per available information the overall annual capacity utilisation of oilseed crushing industry has been in the range of 30-35% in the last three years and in the current year.

(c) The Central Government do not provide any incentives specifically for the oilseed crushing industry.

*[English]***Fake Marks**

2103. SHRI MADHAV RAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware of a case of awarding fake marks to engineering students who were failed in that subject in Mumbai University;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF

OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

*[Translation]***Manufacturing of Bulk Drug**

2104. SHRI MOHAN SINGH:
DR. ASHOK PATEL:
SHRI ANAND RATNA MAURYA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have decided to handover the manufacturing of some bulk drugs to private sector;

(b) if so, the details thereof;

(c) the main medicines of Allomenth therein and the reasons for decreasing production of these drugs; and

(d) whether the Cabinet Committee has approved the proposal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) The Government have decided to dereserve and delicense the manufacture of five bulk drugs, namely, Vitamin B1, Vitamin B2, Tetracycline, Oxytetracycline and Folic Acid which were hitherto reserved for production by public sector units only. The decrease in production of these drugs was due to stoppage of production by M/s. IDPL.

(d) Yes, Sir.

*[English]***Awareness about Fundamental Rights**

2105. SHRI ARIF MOHAMMED KHAN:
SHRI ANAND RATNA MAURYA:
SHRI AMAR PAL SINGH:
SHRI RAJENDRA AGNIHOTRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to implement recommendations contained in the J.S. Verma Committee